## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 13/(MAH)/2012 CA No.:

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

**SIGNATURE** 

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016

NAME OF THE PARTIES:

NAME

Shri. Rejinder K Malhotra

V/s.

M/s. Vidyut Metallics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of the Companies Act, 2013

**DESIGNATION** 

1. Subborth Chardle Ex-Dricher 2. Forschi Vyan Bx-Dricher 2. Rabeth Nakhofox C.A Jar fabarb Malhofox C.A Jar fabarb Malhohox

4. M. Rohaan Cama, Adn. for Apphrent Mr. Prakher Parekh, Adn.

4. M. Prakher Parekh, Adn.

5. M. Prakher Parekh, Adn.

6. M. Pra

## <u>Common Order</u> <u>CP No. 11 TO 14/397-398/CLB/MB/MAH/2012</u>

At request of the parties, Respondent is hereby directed to file reply within 15 days hereof and rejoinder if any 15 days thereof.

List this matter for hearing on 8.2.2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)